

(2)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CIRCUIT SITTING AT PANAJI

0.A.56/93

Virupaxayya Balayya Hiremath,
and 6 Ors.

C/o.E.P.Badri Narayanan,
Advocate,
T-6, Sandeep Apartments,
Dr.Dada Vaidya Road,
Panaji, Goa. .. Applicants

-versus-

Union of India and Ors. .. Respondents

Coram: Hon'ble Shri Justice S.K.Dhaon
Vice-Chairman

Hon'ble Ms.Usha Savara,
Member(A)

Appearances:

1. Mr.E.Badrinarayanan
Advocate for the
Applicants.
2. Mr.G.R.Sharma
Counsel for the
Respondents.

TRIBUNAL'S ORDER:

Date: 9-2-1993

Mr.G.R.Sharma who represents
all the official respondents is granted six
weeks time to file reply. The applicant will
have two weeks time to file rejoinder. Let
the notice be sent to the private respondents
under Regd.Post by the Registry. Learned
counsel for the applicant states that
respondent No.9 to 12 have been served.

Mr.G.R.Sharma accepts notice on behalf of them.
The applicant will pay necessary process fee.

List this case for admission
hearing at Goa as and when next session is
fixed. Meanwhile, if any appointment is made

(3)

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in pursuance of the communication dt. 5-12-92
the same shall be made strictly in accordance
with law and in accordance with the quota
fixed for Ex-Servicemen as per recruitment
rules. It is also made clear that if any
appointment is made, the same shall be subject
to the final outcome of this application.
All the appointees may be informed accordingly.

U. Savar
(USHA SAVARA)
Member (A)

S.K.D
(S.K.DHAON)
Vice-Chairman

MD